

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 8

IA 1756/2024 in C.P. (IB)/383(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 18.04.2024

NAME OF THE PARTIES: **RELIANCE COMMERCIAL FINANCE**
LIMITED VS CARNIVAL TECHNO PARK
PRIVATE LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 1756/2024 –

1. Mr. Yahya Batatawala, Advocate appeared for the Applicant.
2. The present application is filed by Resolution Professional under Rule 11 of the NCLT Rules, 2016 to place on record 1st progress report.
3. Accordingly, 1st progress report is taken on record.
4. In view of aforesaid, **IA No. 1756/2024** is **allowed** and **disposed of**.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna